

CENTRAL ADMINISTRATIVE TRIBUNAL  
• PRINCIPAL BENCH

R.A. NO. 106 of 1996

in

O.A. NO. 963 of 1996

Dated 9.7.1996

(A)

HON'BLE SHRI JUSTICE A. P. RAVANI, CHAIRMAN

HON'BLE SHRI K. MUTHUKUMAR, MEMBER (A)

Ganga Dutt

... Applicant

-Versus-

Central Public Works Department  
through its Director General  
(Works) & Another.

... Respondents

O R D E R (By Circulation)

Shri Justice A. P. Ravani -

No case for review has been made out. Hence,  
review application is rejected.

  
( K. Muthukumar )  
Member (A)

  
( A. P. Ravani )  
Chairman

/as/